NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

> PRESENT: SHRI CH. MOHD SHARIEF TARIO, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/31/2017

NAME OF THE PETITIONER(S)

: M. MUTHUKARUPPAN

NAME OF THE RESPONDENT(S)

: MADRAS RACE CLUB

UNDER SECTION

: 97 OF COMPANIES ACT 2013

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

PAVITRA VENKATESWARAN K PREETI MOHAN

For Respondent

Led by Br. Council Mr. MURARI

(2) Ramanathan, Advocate.

For Petitioner.

ORDER

Counsel for both the parties present. Counsel for respondent submitted arguments in part. The matter is posted for further hearing. However, the Counsel for the Petitioner has sought time to seek fresh instructions from his client in relation to the third category of member who have not complied with the requirements for being the member of MRC and also to seek instructions in relation to the Chairman as proposed by the Respondent. Put up on 25.07.2107 at 10.30 A.M.

S. Vijayaplaia

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL) ghk

(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)